

From

The Principal District & Sessions Judge
West District,
Tis Hazari Court, Delhi.

To

The Ld. Registrar General
Hon'ble High Court of Delhi
New Delhi

No. 1308 /W.V./Gaz./West/2022

Dated, Delhi the 08-12-22

Reg. : Detention of Additional Rent Controllers during Winter Vacation, 2022

Sr.

I am to inform you that the following Rent Controller / Additional Rent Controllers are detained during the Winter Vacation, 2022 to dispose of urgent matters under the Delhi Rent Control Act 1958, on the dates mentioned below against their names :-

S.No.	Name of the Judicial Officers	Period of detention
1	Ms. Mahima Rai Singh, SCJ-cum-RC	28.12.2022
2	Sh. Fahad Uddin, CCJ-cum-ARC	26.12.2022 and 27.12.2022
3	Ms. Upasana Satija, ACJ-cum-CCJ-cum-ARC	30.12.2022 and 31.12.2022

The above mentioned Judicial Officers shall hold the court in their court rooms. Judicial Officers shall ensure that they are available on the dates on which they have been detained for duty during the Winter Vacation, 2022.

The aforesaid Judicial Officers shall be entitled to avail compensatory leave in the year 2023 in lieu of the duty actually performed during Winter Vacation, 2022.

The office of the West District will remain open daily from 10.00 am to 5.00 pm except holiday, if any.

The Judicial Officers so detained shall be assisted by their own Court staff on the dates they perform duty.

Thanking you,

Yours faithfully,

(SANJAY KUMAR)

PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)

No. 34845-34860 /W.V./Gaz./West/2022

Dated, Delhi the 08-12-22

Copy forwarded for information and necessary action, to :

1. The Principal District & Sessions Judge (HQs), Delhi.
2. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
3. The Officer Incharge, Administration, West District, Tis Hazari Courts, Delhi.
4. The Judicial Officers concerned with the request to detain their staff during winter vacation (they shall be entitled to avail compensatory leave in the year 2023 in lieu of the duty actually performed during winter vacation 2022).
5. The Administrative Civil Judge, West District, Tis Hazari Courts, Delhi.
6. The Branch Incharge, Administration Branch, West District, Tis Hazari Courts, Delhi.
7. The DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
8. The PRO, Tis Hazari Courts, Delhi.
9. The PS to the undersigned.
10. The Reader to the undersigned.
11. The Secretary Bar Association, Tis Hazari Courts, Delhi.
12. Notice Board, West District, Tis Hazari Courts, Delhi.
13. For uploading of LAYERS.
14. For uploading on centralized website through LAYERS.

